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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **OMP (ENF.) (COMM.) 64/2022**

INGRAM MICRO INDIA PVT LTD & ANR.....Decree Holders
Through: **Mr. Sudhir Kumar and Mr. Siddharth Kumar, Advocates.**

versus

SONA CORPORATION INDIA PVT LTD.....Judgement Debtor
Through: **Mr. Shashank Garg, Sr. Advocate with Ms. Nishtha Jain and Mr. Akarsh Pandey, Advocates.**

CORAM:
HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

% **13.01.2025**

1. Learned counsels appearing for both the sides submit that substantial arguments were heard by HMJ Sachin Dutta and pray that the matter be referred to the same Bench.
2. Subject to orders of Hon'ble the Acting Chief Justice, list the matter before Sachin Dutta, J. on 30.01.2025.

MANOJ KUMAR OHRI, J

JANUARY 13, 2025/ga